

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 314 OF 2016 &
IA NOS. 649 AND 650 OF 2016**

Dated: 01st February, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Rajasthan Steel Chamber

...Appellant(s)

Vs.

Rajasthan Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Aditi Mohapatra

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta
Mr. Abhishek Upadhayay
Ms. Himanshi Andley for R.1

Mr. M. G. Ramachandran
Ms. Poorva Saigal for R.2 to 4

ORDER

Learned counsel for the Respondents seek two weeks time to file reply. They may file the same on or before 16.02.2017 after serving copy on the other side. Thereafter, rejoinder may be filed after serving copy on the other side.

List the matter on **20.02.2017 at 2.30 p.m.** Tag to Appeal No. 282 of 2016.

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/sh